

**REPORTS OF THE COMMITTEE  
ON PRIVATE MEMBERS' BILLS  
AND RESOLUTIONS**

**NINTH SESSION—SECOND LOK SABHA**

Fifty Sixth Report



**LOK SABHA SECRETARIAT  
NEW DELHI**

**1960**

*Price 0.20 nP.*

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COMMITTEE ON PRIVATE MEMBERS' BILLS AND  
RESOLUTIONS

**\*Fifty-sixth Report**

(SECOND LOK SABHA)

On behalf of the Committee on Private Members' Bills and Resolutions, I, having been authorised by the Committee, present on their behalf, this their Fifty-sixth Report.

2. The Committee met on the 22nd February, 1960 to consider allotment of time to the Resolutions set down in the List of Business for Friday, the 26th February, 1960.

3. The Members whose resolutions had been included in the List of Business for the 26th February, 1960 had been invited to present their views on the resolutions before the Committee, but none of them could attend the sitting.

4. The Committee recommend the following time-table:—

- |  |          |
|--|----------|
| (1) Resolution regarding Evaluation of Agricultural Research Programme.      | 2 hours  |
| (2) Resolution regarding Re-employment and welfare of ex-servicemen.         | 1½ hours |
| (3) Resolution regarding Nationalisation of Sugar Industry.                  | 2 hours  |
| (4) Resolution regarding Enquiry into wage structure of agricultural labour. | 2 hours  |
| (5) Resolution regarding Recognition of Trade Unions by employers.           | 2 hours  |
| (6) Resolution regarding Renaming of Andaman and Nicobar Islands.            | 1 hour   |

NEW DELHI;

AMAR SINGH SAIGAL.

*The 24th February, 1960.*

*Phalgun 5, 1881 (Saka)*

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\*The following motion was moved by Sardar Amar Singh Saigal and was adopted by the House on the 26th February, 1960:—

"That this House agrees with the Fifty-sixth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 24th February, 1960."

[L.S. Deb., dated the 26th February, 1960].